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The Translations in Telugu of the following Acts namely :-

(1) The Central Reserve Police Force Act, 1949 (Act 66 of 1949); (2) The Civil Defence Act, 1968 (Act 27 of 1968); (3) The Excise (Malt Liquors) Act, 1890 (Act 13 of 1890); (4) The Indian Independence Pakistan Courts (Pending Proceedings) Act, 1952 (Act 9 of 1952); (5) The National Commission for Minorities Act, 1992 (Act 19 of 1992); (6) The National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act, 1999 (Act 44 of 1999); (7) The Small Coins (Offences) Act, 1971 (Act 52 of 1971); (8) The Taxation Laws (Continuation and Validation of Recovery Proceedings) Act, 1964 (Act 11 of 1964) and (9) The Passport (Entry into India) Act, 1920.(Act 34 of 1920) are hereby published under the authority of the President and shall be deemed to be the Authoritative Texts thereof in Telugu under Clause (a) of Section 2 of the Authoritative Texts (Central Laws) Act, 1973 (Act 50 of 1973).

